

DIVISION BENCH

P-113

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	KUSHAL POLYSACKS PRIVATE LIMITED VS SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.D.N.Sharma, Adv.] For the Operational Creditor
Mr.Nilay Sengupta,Adv.]
Mr.Sujit Banerjee,Adv.]

Mr.Kanishk Kejriwal,Adv.] For the Corporate Debtor
Mr.A.K.Awasthi, Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post the matter on **20/08/2024**.

**Satyajit Roy
(Court Officer)**

PJ